

**DETAILS OF PETTY OFFENCE CASES UNDER THE 'SARAL PETTY OFFENCE FINE DEPOSIT SCHEME' ( POWER JYOTI ACCOUNT IN STATE BANK OF INDIA)**

01/02/17.

अपर मुख्य न्यायिक मजिस्ट्रेट  
कोर्ट नं-2, गाजियाबाद

In the Court of.....

Sl. No.	Case Number	Name of Parties	Under Section/Act.	Police Station / Department	Proposed Fine	Remarks
	नियत वाद	NIL				The proposed fine may be deposited in Account number ----- (To be filled in by the District Judgeship before uploading this proforma on the website) of State Bank of India along with applicable commission after filling up the prescribed Challan/Deposit slip. (The details of the Scheme and Challan forms are available on this website)
	निस्तारित वाद	NIL.				

अपर मुख्य न्यायिक मजिस्ट्रेट  
कोर्ट नं-2, गाजियाबाद

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DATE-11/2/17

अपर मुख्य न्यायिक माजिस्ट्रेट -  
कोर्ट संख्या-4, गाजियाबादLISTS OF PETTY OFFENCE CASES UNDER THE 'SARAL PETTY OFFENCE  
NE DEPOSIT SCHEME' ( POWER JYOTI ACCOUNT IN STATE BANK OF  
INDIA)In the Court of... ACOM-4

Case Number	Name of Parties	Under Section/Act.	Police Station / Department	Proposed Fine	Remarks
4269/15	को. शशिंत	M.VACT	CoT		The proposed fine may be deposited in Account number ----- (To be filled in by the District Judgeship before uploading this proforma on the website) of State Bank of India along with applicable commission after filling up the prescribed Challan/Deposit slip. (The details of the Scheme and Challan forms are available on this website)
4266/15	u - शशिंत	u	u		
4267/15	u - शशिंत	u	u		
4287/15	u - शशिंत	u	u		
4274/15	u - शशिंत	u	SPT		
	u - शशिंत	u	u		
NOTE - P.O is on leave SINCE 09.01.2017					

I/c अपर मुख्य न्यायिक माजिस्ट्रेट  
कोर्ट संख्या-4, गाजियाबाद  
11/2/17

